

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 232 of 2013 &  
I.A. No. 310 of 2013**

**Dated : 4<sup>th</sup> December, 2013**

**M.P. Power Management Co. Ltd.  
Versus**

**... Appellant (s)**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter on **16.01.2014.**

**COURT MASTER**